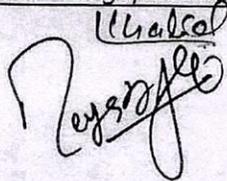


GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

NOTIFICATION
Jammu, 01st May, 2023

S.O 239.— In exercise of the powers conferred by section 85 of the Rights of Persons with Disabilities Act, 2016, the Government of Jammu and Kashmir, hereby appointed the following Public Prosecutors as Special Public Prosecutors for purposes of conducting cases in the designated Special Courts vide notification S.O. 92 of 2023 dated 22-02-2023 shown against each:

S. No	Name of the Additional/ Public Prosecutor S/Shri	Name of the Designated Court.
01	Manzar Khayam, Additional Public Prosecutor	Additional Sessions Court, Jammu
02	Mohd. Maqbool Shah, Additional Public Prosecutor	Additional Sessions Court, Srinagar.
03	Rajesh Gill, Additional Public Prosecutor	Additional Sessions Court, Doda.
04	Rajesh Sharma, Additional Public Prosecutor	Additional Sessions Court, Kathua
05	Ashiq Hussain, Additional Public Prosecutor	Additional Sessions Court, Baramulla.
06	Syed Mushtaq Ahmad, Additional Public Prosecutor	Additional Sessions Court, Anantnag.
07	Najeeb Hussain Nahvi, Additional Public Prosecutor	Additional Sessions Court, Pulwama.
08	Vijay Sudan, Additional Public Prosecutor	Additional Sessions Court, Rajouri.
09	Himanshu Parkash, Additional Public Prosecutor	Additional Sessions Court, Udhampur.
10	Tahseem Bashir, Additional Public Prosecutor	Additional Sessions Court, Handwara.
11	Javed Ahmad Khawaja, Public Prosecutor presently posted in the Court of Principal District and Sessions Judge, Samba	Additional Sessions Court, Samba.

Ulhas


12	Shafat Ahmad Bhat, Public Prosecutor presently posted in the Court of Principal District and Sessions Judge, Ganderbal	Additional Sessions Court, Ganderbal.
13	Mohd Maqbool Shah, Public Prosecutor	Principal Sessions Court, Poonch.
14	Ab Majid Bhat, Public Prosecutor presently posted in the Court of Principal District and Sessions Judge, Bandipora	Additional Sessions Court, Bandipora.
15	Ranjeev Kumar, Public Prosecutor	Principal Sessions Court, Reasi
16	Ranjit Bahadur Bandral, Public Prosecutor.	Principal Sessions Court, Ramban.
17	Ab. Rashid Mugloo, Public Prosecutor	Principal Sessions Court, Shopian
18	Taimoor Jehangir Khan, Public Prosecutor	Principal Sessions Court, Kishtwar.
19	Aijaz Ahmad Najar, Public Prosecutor	Principal Sessions Court, Kulgam
20	Mohammad Rafiq, Public Prosecutor	Additional Sessions Court, Budgam.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No: Law-Jud/10/2022-10.

Dated.01 -05-2023.

Copy to the:

1. Ld. Advocate General, J&K, Jammu.
2. Financial Commissioner (Additional Chief Secretary), Home Department. This is with reference to his O.M. No. Home-Pros/16/2023 dated 10-04-2023.
3. Principal Secretary to the Lieutenant Governor.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
5. Commissioner Secretary to Government, Social Welfare Department.
6. Secretary to Government, General Administration Department.
7. Registrar General, High Court, of Jammu and Kashmir and Ladakh, at Srinagar.
8. Principal Secretary to Hon'ble Chief Justice, High Court of

(General)
Neysingh

Jammu and Kashmir and Ladakh, Srinagar.

9. Director General Prosecution, J&K, Jammu.
10. All concerned Principal/Additional Sessions Judges.
11. All District Development Commissioners.
12. Director, Archeology, Archives and Museums, J&K, Srinagar.
13. Director Litigation Jammu/ Kashmir.
14. All concerned Additional/Public Prosecutors.
15. General Manager, Government Press, Srinagar for publication in an extraordinary issue of Government Gazette.
16. In-charge Website, Department of Law, Justice & PA.
17. S.O Section, Department of LJ&PA (w. 7. s.c).
18. Concerned file.

Reyaz Ali Bhat
01-05-23

(Reyaz Ali Bhat)
Assistant Legal Remembrancer

Reyaz Ali Bhat
01.05.2023.